

(b) whether it is a rare and strategic mineral; if so, for what purpose can it be utilised and what quantity of imports and what costs will be saved thereby annually;

(c) have beneficiation tests been held in consultation with Indian Bureau of Mines and with what results; and

(d) whether Government of India are giving any assistance to Karnataka in this matter and whether any project is being set up.

**THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE):** (a) Yes, Sir.

(b) Scheelite is a rare and strategic mineral, which is used mainly for manufacture of ferro-tungsten, an important substance for production of various types of special steels. Since production of Scheelite has not yet started, reduction in import and thereby saving in foreign exchange as a result of production of Scheelite, can not be estimated at this stage.

(c) Yes, Sir. Results have been satisfactory and encouraging.

(d) The Bharat Gold Mines Limited, a Government of India Undertaking, is setting up two plants i.e. (i) Pilot Plant for recovery of Scheelite from the run of mine ore (ROM) at a cost of Rs. 27.50 lakhs and (ii) Plant for recovery of Scheelite from tailing dumps accumulated over decades in the mine area at an estimated cost of Rs. 47.40 lakhs. The Plants are likely to be commissioned in the near future. M/s. Hutti Gold Mines Company Limited, a State Government Undertaking, is also considering a feasibility report submitted by Indian Bureau of Mines. M/s. Hutti Gold Mines Company Limited also proposes sending samples to United Kingdom for pilot plant studies in order to obtain a second opinion for maximum recovery of Scheelite concentrates. A view regarding setting up of a project can be taken only after the results of pilot plant studies are known and feasibility report finalised.

**बम्बई में "खाने के अयोग्य" नीलाम की गई आयातित चीनी**

2622. श्री अशकाक हुसैन : क्या वाणिज्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि कुछ आयातित चीनी "खाने के अयोग्य" घोषित की गई थी और बम्बई में भारी मात्रा में नीलाम की गई थी;

(ख) उम की कुल मात्रा कितनी थी और उसे कितनी राशि पर नीलाम किया; और

(ग) इस चीनी पर सरकार ने कुल कितना व्यय किया और उस व्यापारी का नाम क्या है जिस ने उसे खरीदा ?

**वाणिज्य मंत्रालय में राज्य मंत्री (श्री खुर्शीद अलम खां) :** (क) जी नहीं

(ख) माल उतारने के पत्तन पर यात्रा परिवहन के दौरान तथा भण्डारण के दौरान माल के उठाने रखने के कार्य में सामान्यतः चीनी की कुछ मात्रा बिखर जाती है और उसे झाड़न के रूप में एकत्र किया जाता है। बम्बई में एकत्रित झाड़न के नमूनों का विश्लेषण सार्वजनिक स्वास्थ्य प्राधिकारियों से कराया गया और उनके द्वारा उस मात्रा को "मानव उपभोग के लिए अनुपयुक्त" घोषित करते हुए प्रमाणपत्र दिये जाने के बाद उस का निविदा के माध्यम से निपटान कर दिया गया। यह निपटान पूरी तरह से इस आधार पर किया गया था कि इस झाड़न की बिक्री केवल औद्योगिक प्रयोजनों के लिए की जाएगी और मानव उपभोग के लिए नहीं। 1,11,545 रु० मूल्य की 23 मे० टन चीनी की नीलामी की गई।

(ग) सरकार द्वारा कोई व्यय नहीं किया गया। मैसर्स सीताराम श्री बिशन दास, आगरा ने, जो कि निविदा में उच्चतम बोलीदाता थे, आवश्यक आश्वासन देने के बाद चीनी की खरीद की।